


**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

PRESENT: HON'BLE SHRI BIKKI RAVEENDRA BABU – MEMBER JUDICIAL

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 19.09.2018 AT 10.30
AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP NO. 486/241/HDB/2016
NAME OF THE COMPANY	AI. Sami Agro Products Pvt Ltd
NAME OF THE PETITIONER(S)	Duan Hongli & Anothers
NAME OF THE RESPONDENT(S)	AI. Sami Agro Products Pvt Ltd
UNDER SECTION	241

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
G.S. Ramakao	Advocate	9618242243	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

ORDER

Learned counsel Mr.G.S.Rama Rao present for Petitioner.

List the matter on 01.10.2018.


MEMBER JUDICIAL